

15. Fruit and Vegetable Processing, Preservation and canning including pickles.
16. Bamboo and cane work.
17. Blacksmithy.
18. Carpentry.
19. Fibre other than coir.
20. Manufacture of household utensils in aluminium.
21. Manufacture of Katha.
22. Manufacture of Gum resins.
23. Manufacture of Lok-Vastra cloth.
24. "Poly Vastra" which means any cloth woven on handloom in India from yarn handspun in India from a mixture of man-made fibre with either cotton, silk or wool or with any two or all of them or from a mixture of man-made fibre yard hand-spun in India with either Cotton, Silk or Woollen Yarn handspun in India or with any two or all of such Yarn.
25. Processing of maize and ragi.
26. Manufacture of Rubber Goods (Dipeed Latex Products).

**Generation of additional employment in West Bengal under District Industries Centre Programmes**

1797. SHRI BHOLA NATH SEN : Will the Minister of INDUSTRIES AND COMPANY AFFAIRS be pleased to state :

(a) whether Government of India had fixed any target under the District Industries Centre Programmes for generation of additional employment by extending necessary facilities and providing various kinds of financial and technical assistance for setting up new units by the private entrepreneurs in West Bengal ;

(b) if so, the actual achievement in West Bengal as compared to the target fixed by the Centre for the period between 1979-80 to 1983-84 ;

(c) the reasons for shortfall, if any, in achieving the target in West Bengal during the period mentioned above ; and

(d) the amount sanctioned as assistance by the Centre for such programmes and the amount of assistance actually utilised by the State Government during the period ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No, Sir.

(b) to (d) Do not arise.

**Maintenance of Normal Production in Defence Production units**

1798. SHRI S. M. GURADDI : Will the Minister of DEFENCE be pleased to state :

(a) whether a number of defence production units in the country have been very slow in production and are on the verge of closure;

(b) if so, the details thereof ;

(c) the units which have failed to complete their target during the year 1984 ; and

(d) the steps taken to maintain the normal production ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO : (a) No, Sir.

(b) Question does not arise.

(c) and (d). 36 Ordnance Factories (including 2 at project stage) and 9 Defence public sector undertakings constitute the family of Defence Production units. The performance of these units is closely monitored by the production authorities as well as by the Government at the Ministry level through periodical production review meetings in which representatives of the users, production and other concerned agencies participate. In these meetings, problems and constraints in production are analysed and appropriate remedial action initiated, in order to help achieve maximum production.

The value of production for all the Defence Production Units increased from Rs. 2013.13 crores in 1982-83 to Rs. 2431.85 crores in 1983-84 and the value in the financial year 1984-85 is likely to be around Rs. 2899 crores.

**Companies manufacturing trucks and bus chassis and Production thereof**

1799. SHRIMATI GEETA MUKHERJEE : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the names of the companies manufacturing trucks and bus chassis and the total

number of trucks and bus chassis, separately, produced during the years 1982, 1983 and 1984 and the target for the year 1985 by each of these companies ; and

(b) the names of the companies manufacturing cars in the country and their production during the year 1982, 1983 and 1984 and the target for the year 1985 by each of these companies ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). Information in respect of major manufacturers is given in the attached statement.

**Statement**

Sl. No.	Name of manufacturers	1982		1983		1984		1985 (Target)	
		Bus	Truck	Bus	Truck	Bus	Truck	Bus	Truck
1.	T.E.L.C.O. Ltd.	9	34	11	34	14	32	14	42
2.	Ashok Leyland Limited	7	9	6	6	7	7	15	(for both)
	<i>Passenger Cars.</i>		<i>1982</i>		<i>1983</i>		<i>1984</i>		<i>1985</i>
1.	Premier Automobiles.		20		21		26		36
2.	Maruti Udyog Limited.		—		Negligible		13		42
3.	Hindustan Motors Ltd.		21		23		24		30

**Transfer of Judges**

1800. SHRI CHITTA MAHATA :

SHRI VILAS MUTTEMWAR :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether judges of various High Courts are being transferred from one High Court to another ;

(b) if so, the details thereof and how many judges have been transferred in various High Courts' High Court-wise figures ;

(c) whether there was any protest against this system ; and

(d) if so, the details thereof and decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) and (b).

The Government have accepted the recommendation of the Law Commission that there should be a convention whereby one-third of Judges in each High Court should be from outside the state. This decision can be implemented by making initial appointments from outside as well as by effecting transfers. A beginning has been made by implementing a policy of having Chief Justices of High Courts from outside in accordance with certain guidelines drawn up after consultation with the Chief Justice of India which was announced through a Press Note dated 28.1.1983. Statement laid on the Table of the House (placed in Library See L.T No. 780/85). So far, appointment/transfer of 12 Chief Justices from outside High Courts have been made (Statement attached).

Few initial appointments of puisne Judges have also been made from outside. Transfers of puisne Judges, as such, have not been made.